

DEVAS-ANTRIX 2005 DEAL US court allows Devas investors to seize \$87,000 from Intelsat

The Mauritius investors in Devas Multimedia are attempting to seize the assets linked to Antrix



Devas Multimedia's seizure from Intelsat is part of its efforts to recover \$1.2 billion from Antrix

Intelsat owes the Isro commercial arm \$146,457

EXPRESS NEWS SERVICE
Bengaluru, August 19

A US COURT has allowed foreign investors in start-up firm Devas Multimedia to seize \$87,457 from the bankrupt US satellite firm Intelsat as part of efforts to recover a compensation of over \$1.2 billion from Antrix, the commercial arm of the Indian Space Research Organisation, for the cancellation of a 2005 satellite deal.

Three Mauritius-based investors in Devas Multimedia have been attempting to seize funds at Intelsat that has outstanding dues payable to Antrix through proceedings in the US federal court for the Eastern district of Virginia Intelsat Service and Equipment, a US company. Under the bankruptcy proceedings in the Eastern District of Virginia, Intelsat owes the Isro commercial arm \$146,457 and \$87,457 is the amount that the firm has shown as being available for seizure by the foreign investors in Devas Multimedia.

The Mauritius investors in Devas Multimedia – Devas Employees Mauritius, Telecom Devas Mauritius and CC/Devas Mauritius – are attempting to seize the assets linked to Antrix in the US to enforce a \$1.2-billion

liability compensation award made in favour of Devas Multimedia by an International Chamber of Commerce (ICC) on September 14, 2015 for cancellation of a 2005 satellite deal by India in 2011.

The ICC order was confirmed by the US court for the western district of Washington in October 2020.

In a recent order, the US court for the eastern district of Virginia rejected a plea by Intelsat to stay the efforts by Devas Multimedia investors to seize its assets to recover dues of Antrix. The court subsequently on July 29 asked Intelsat to hand over a cheque for \$87,457 to Devas Multimedia America, the US arm of Devas.

Under the failed 2005 Antrix-Devas deal, the Isro arm was supposed to lease two communication satellites for 12 years at a cost of ₹1.67 billion to Devas Multimedia.

Akasa takes new flight on Bengaluru-Mumbai route

FE BUREAU
New Delhi, August 19

AKASA AIR ON Friday commenced commercial operations on its third route, Bengaluru-Mumbai. The low-cost carrier had taken to the skies on August 7 with its maiden flight on the Mumbai-Ahmedabad route, while the Bengaluru-Kochi route got its first flight on August 12.

The airline will initially offer flights in each direction on the Bengaluru-Mumbai route twice every day. It will start one additional daily flight on this route on August

30 and another on September 19.

Akasa Air has also added a new route between Bengaluru and Chennai, which will begin on September 10. As of now, the airline has announced six routes between five cities -- Mumbai, Ahmedabad, Kochi, Bengaluru and Chennai.

"We have achieved yet another milestone today with the launch of commercial flights on the Bengaluru-Mumbai route. We believe that strong interconnectivity between these cities is imperative as a catalyst for the rapid progression of our

EXPANDING AIR PRESENCE

Bengaluru-Mumbai is Akasa Air's third route after Mumbai-Ahmedabad and Bengaluru-Kochi.



Flights will be offered in each direction on Bengaluru-Mumbai route twice every day.

The airline has now six routes covering five cities.

Akasa Air now has three Boeing 737 Max aircraft in its fleet.

It will have a fleet of 18 aircraft by the end of FY23.

country's industrial and technological prowess," said Praveen Iyer, co-founder and CCO, Akasa Air.

"We are excited to offer connectivity between the two major aviation hubs that rank among the top three busiest airports across the country. Chennai is the fourth city we are connecting with Bengaluru, as we constantly augment this important sector. From September 10, we will offer double-daily flights in each direction on this new route," he added.

Akasa Air received the air operator certificate from the

Directorate General of Civil Aviation (DGCA) on July 7. The airline now has three Boeing 737 Max aircraft in its fleet. It received the first aircraft on June 21, the second on July 26 and the third on August 16.

The low-cost carrier has plans to expand its fleet by adding one new aircraft every two weeks, with a focus on connecting metro cities to tier-2 and tier-3 cities. By the end of FY23, the airline will have a fleet of 18 aircraft and over the next four years, 54 additional aircraft will be added, taking the fleet size to 72.

GAURI SHANKAR NAGABHUSHANAM, CEO, (INDIA BUSINESS PARKS), CAPITALAND INVESTMENT

'We are keen to double our portfolio in next 3-4 years'

CapitaLand Investment has been diversifying its business portfolio, investing ₹10,000 crore across data centres, office spaces and logistics parks in India. Additionally, Ascendas India Trust has invested ₹7,300 crore in office spaces.

Gauri Shankar Nagabhushanam, CEO, (India Business Parks), Capitaland Investment, tells Shubhra Tandon the company is looking to double its assets under management and the size of its portfolio in the country across verticals by 2026. Excerpts.

What is the business overview-like for CapitaLand in India right now?

As of today, in terms of our India portfolio we have 3.7-3.8 billion Singapore dollars; square foot terms will be 21-22 million square feet in business parks, 5-6 million square feet in warehousing and logistics industrial parks, and we are just about starting with early steps into the data centre business.

What are the plans on expanding this portfolio?

We are keen to double our portfolio size in the next three to four years. On

the assets under management (AUM), we are aiming for 7-8 billion expansion in Singapore dollars, and this will equally reflect on the square footage as well. From about 2.2 million sq ft in business parks we should be closer to 40 million sq ft, and on the logistics side also we should be able to reach 1.5-1.6 million sq ft of build and lease space. On the data centres also we should be starting on the Mumbai, Ben-

galuru & Hyderabad chapters in that portfolio, Chennai following soon after.

What is your strategy for these expansions?

We currently have an active pipeline of assets under development, so as we speak we have 8 million sq ft of development on the business park side, and already have land to keep continuing to grow that business. On the warehousing side, we have close to 550-600 acres of land. About one-third is roughly developed, and the remaining will be developed over the next three years, which will contribute another 8-9 million sq ft. We will also be acquiring assets in the market for inorganic growth in terms of forward purchase through the AI Trust (Ascendas India Trust) platform, and some private equity funds that we will be setting up over the course of next couple of years. Between organic and inorganic growth, we should

meet those timelines and square footage, and AUMs over the next three years.

What is the plan for data centre expansion?

If you look at the business, the space take-up is small because each data centre would be 250,000-350,000 sq ft, so in terms of square footage it is small, but in terms of capex it will be large. So each project on its own would be anywhere around \$300-\$400 million in value. So four sites put together will be \$2 billion, but it is going to get consumed over a period of time. So, I would say that \$1 billion in terms of AUM over three-four years would be coming from data centres and the other \$3 billion as \$0.5 billion from logistics, industrial and warehousing, and \$2-2.5 billion from business parks.

Are you forging joint ventures

I would say that \$1 bn in terms of AUM over the next three-four years would be coming from data centres and the other \$3 billion as \$0.5 bn from logistics, industrial & warehousing, and \$2-2.5 bn from business parks

We have a mix of portfolio. We currently have our own land parcels, then in our existing business parks we have space which we continue to develop. In our Bengaluru business park we have 3 million square feet, which is currently under way. Similarly a couple of million square feet will be developed in our Hyderabad park, a couple of million, if not more, in our Gurugram park and 1.3-1.4 million square feet more is under development in our Pune park. Also, we are in forward

purchase agreements where we agree on a certain economics with our land owners/developers that you build these buildings to our specifications and subject to them getting leased over a certain period of time, we will acquire them for a certain value.

What will be the geographical expansion mix like with these plans?

We will be expanding business parks in the cities that we are present in -- Chennai, Bengaluru, Hyderabad, Pune, Mumbai and Gurugram -- because we continue to believe that a lot of expansion will happen in these metro and tier-1 cities. Additionally, we would look at largely acquiring properties in tier-2 cities. Expansion of logistics will also be in these cities, but in addition we will also look at Kolkata and tier-2 cities like Jaipur, Lucknow, Ludhiana. Data centres will be in Mumbai, Hyderabad, Bengaluru and Chennai.

Sony India sees over 20% growth in next few years

PRESS TRUST OF INDIA
New Delhi, August 19

is encouraged by the momentum built in the first quarter, according to Gyanendra Singh, head - audio marketing at Sony India.

CONSUMER ELECTRONICS MAJOR Sony India is 'quite optimistic' about its audio business in the country and expects over 20% growth for the next few years, continuing the overall good traction from its range of personal audio and home entertainment products, a company official said.

The company expects 'robust' festive season sales this year for the segment as it

Sony India had witnessed a surge in demand for both personal audio products like earphones and headphones and home entertainment devices like soundbars in the last two years when people shifted to work-from-home mode and avoided cinema halls and other places for entertainment amid the pandemic.



Gyanendra Singh, head - audio marketing, Sony India

Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended

SICAGEN INDIA LIMITED

Corporate Identification Number: L74900TN2004PLC053467
Registered Office: No.88, SPIC House, 4th Floor, Mount Road, Guindy, Chennai-600032, Tamil Nadu.
Tel: +91 44 40754075 | Email: companysecretary@sicagen.com | Website: www.sicagen.com

This Post Offer Advertisement ("Post Offer Advertisement") is being issued by Saffron Capital Advisors Private Limited ("Manager to the Offer"), on behalf of, Ami Holdings Private Limited ("Acquirer"), in connection with the offer made by the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI Regulations"). This Post Offer Advertisement is to be read in continuation of and in conjunction with: (a) the Public Announcement dated April 29, 2022 ("PA"); (b) the Detailed Public Statement published on May 06, 2022 in Financial Express (English National Daily), Jansatta (Hindi National Daily), Pratahakal (Marathi Daily) and Makkal Kural (Registered Office of the Target Company) ("DPS"); (c) Corrigendum to DPS and Draft Letter of Offer was published on June 14, 2022 ("Corrigendum"); (d) Offer Opening Public Announcement cum Corrigendum was published on July 13, 2022 ("Pre Offer Advertisement cum Corrigendum") in the same newspapers in which the DPS was published; (e) the Letter of Offer dated June 30, 2022 ("LOF"):

- Name of the Target Company: Sicagen India Limited
- Name of the Acquirer: Ami Holdings Private Limited
- Name of the Manager to the Offer: Saffron Capital Advisors Private Limited
- Name of the Registrar to the Offer: Cameo Corporate Services Limited
- Offer Details:
 - Date of Opening of the Offer: Thursday, July 14, 2022
 - Date of Closure of the Offer: Wednesday, July 27, 2022
 - Date of Payment of Consideration: On or before August 11, 2022
- Details of Acquisition:

Sr. No	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	₹ 32/- per share	₹ 32/- per share
7.2	Aggregate number of Shares tendered	40,00,000	27,23,232
7.3	Aggregate number of Shares accepted	40,00,000	27,23,092
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹12,80,00,000/-	₹8,71,38,944
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement along with their immediate relatives (No. & %)*	Nil Nil%	Nil Nil%
7.6	Shares proposed to be acquired by way of Agreement	Nil Nil%	Nil Nil%
7.7	Shares Acquired by way of Open Offer	40,00,000 10.11%	27,23,092 6.88%
7.8	Shares acquired after Detailed Public Statement	Nil Nil Nil	Nil Nil Nil%
7.9	Post offer shareholding of Acquirer	40,00,000 10.11%	27,23,092 6.88%
7.10	Pre & Post offer shareholding of the Public	Pre:2,42,24,101; 61.22% Post: 2,02,24,101; 51.11%	Pre:2,42,24,101; 61.22% Post: 2,15,01,009; 54.34%

* The promoter and the promoter group is acting as a deemed PAC along with the Acquirer.
Note: After completion of the Open Offer, the Acquirer alongwith Deemed PAC will hold 45.66% of the Total Paid up capital of the Target Company. However, the deemed PAC shall not participate in the Open Offer.

8) The Acquirer accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

The capitalized terms used but not defined in this advertisement shall have the same meanings assigned to such terms in the Public Announcement and/or Detailed Public Statement and/or Letter of offer.

Issued by the Manager to the Offer on behalf of the Acquirer:

SAFFRON
Corporate Identification Number: U67120MH2007PTC166711
605, Sixth Floor, Centre Point, J.B. Nagar, Andheri (East), Mumbai - 400 059; Maharashtra, India
Tel. No.: +91 22 49730394 | Fax No.: NA
Email id: openoffers@saffronadvisors.com | Website: www.saffronadvisors.com
Investor Grievance: investor@grievance@saffronadvisors.com
SEBI Registration Number: INM000011211
Validity: Permanent
Contact Person: Gaurav Khandelwal/ Elton D'souza

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

Registered Office Address: No.88, SPIC House, Mount Road, Guindy, Chennai, Tamil Nadu, 600032.
Contact Person: E.N Rangaswami (Director)
Sd/-
Gautam Puri
Place: Chennai
Date: August 19, 2022

PUBLIC SUMMONS

IN THE AHMEDABAD CITY CIVIL COURT AT AHMEDABAD

CIVIL SUIT NO. 1081 OF 2017 Exh.75

Plaintiff Advocate - P. C. GANDHI
Plaintiff : SHRI KAMLESH KALIDAS SHAH Vs.

Defendant :

- LIYAKATALI F. MOMIN
- ASIFALI FAKIRIMOMED MOMIN Address : 9, FARZULLAH SOCIETY, OPP. MUNICIPAL MARKET, PALDI, AHMEDABAD-380007
- DINESHCHANDRA RAMANLAL PARIKH SHUBHAM-3, MAHALAXMI PARK, 4, SHREE GOYAGATE CO. OP. HOUSING SOCIETY, VADODARA, PRATAPNAGAR-390004.
- CHANDRAKANT SHIVSHANKAR TRIVEDI C/O. S.S. TRIVEDI M/70/361, SARASWATI NAGAR, OPP. HIMALAYA PARK, AHMEDABAD-380015.
- CHANDULAL MANGANLAL BHAVSAR MEGHRAJ PLOT, STATION ROAD, DHANUKA 382460
- SMITA ASHWIN THAKKAR
- ASHWIN BECHARDAS THAKKAR AT: TRIPADA, NEAR DHARNIDHAR SOCIETY, PALDI, AHMEDABAD-380007
- SANDIP ARCHISH PARGH
- SINDURBHAI HASANAL JIWSHWAR BHUVAN, NAVARANGPURA, AHMEDABAD-380009
- AMRIT PATEL
- UMABEN A PATEL AT: 139/3316, MEHGANINAGAR, GUJARAT HOUSING BOARD, AHMEDABAD-380016
- ASHWIN BECHARDAS THAKKAR TRIPADA, NEAR GANESH KUNJI SOCIETY, PALDI, AHMEDABAD-380007
- BABUBHAI THAKORLAL JARMARWALA 21, DAYA PARK, SHAALAM TOLNAKA, AHMEDABAD-380022
- CHAND OJHA F/5, PARTH APARTMENT, RANIP ROAD, NEAR: SUBHASH BRIDGE, AHMEDABAD-380027
- RAGHAVENDRAN RAO PLOT NO. 541, ROOM NO.9, NOORMAHAL, DR. BABASAHEB AMBDEKAR ROAD, MATUNGA, MUMBAI-400019.
- MANJULA RAMNIKLAL JOSHI
- RAMNIKLAL KALIDAS JOSHI
- NILESH RAMNIKLAL JOSHI AT: NORDUBHAI HASANAL LOKHANDWALA BLDG., 4TH FLOOR, ROOM NO.8, 26 BAPU KHOTESTREET, MUMBAI-400003.
- PRANA RASIKLAL SHAH
- RASIKLAL FAKIRCHAND SHAH AT: 20, GUJARAT SOCIETY, PALDI, AHMEDABAD.
- HEMANT SURESH MODI
- SURESH MANEKLAL MODI
- SURIT SURESH MODI AT: MAKWANA BLDG., AVING. FLAT. NO.502, 5TH FLOOR, OPP. MARUTI MANDIR, VILE PARLE(EAST) MUMBAI.
- DHULIBEN PATEL C/O R V JAYKUMAR VAKIL KARVEI REVDI BAZAAR, AHMEDABAD.
- G. HEERACHAND NO.35/D/19, KANTI NIVAS, 2ND FLOOR, ROOM NO.12, MUGHBHAT-X LANE, MUMBAI.
- KANTABEN CHANDULAL SHAH
- DINESH CHANDULAL SHAH AT: 1-B, SHREEKUNJ COLONY, OPP. MAGAL PARK, GEETAMANDIR, AHMEDABAD.
- NARESH KANTILAL SHAH 407, ANIKA APARTMENT, AMAR SOCIETY, UNI HOSTEL ROAD, NAVRANGPURA, AHMEDABAD.
- RAJKUMAR MAJESTY H.NO.251, HANUMANTAL, JABALPUR, M.P.482002
- JAYBEN H. RAJPUT
- HIRJI RAJPUT AT:119, SUKRUTI NAGAR, DIWLIPIURA, OLD PADRA ROAD, BARODA.
- BIPIN RASIKLAL DOSHI ROAD
- RASIKLAL POPATLAL DOSHI AT:NR. POST OFFICE, PATRI-382765
- HEMANT SURESHCHANDRA MODY
- ASIT SURESH MODY
- BHANUMATI SURESH MODY AT:MAKWANA BLDG., AVING. FLAT. NO.502, 5TH FLOOR, OPP. MARUTI MANDIR, VILE PARLE(EAST), MUMBAI
- KANCHANGAURI AMRATLAL PAREKH
- BHUPATRAI JETHALAL PAREKH AT:LARAM CENTRE. B.1, B.NO.304, SV ROAD, ANDHERI, WEST, MUMBAI
- KAUSHIK R. PATEL KAMLESH K SHAH, B.1, MONIKA APART. BIH SHARDA SOCIETY, PALDI, AHMEDABAD.
- MAHENDRA JETHALAL GANDHI
- SURBHI MAHENDRA GANDHI 7/C, RAJAHNS SHANTIVAN ELLISBRIDGE, AHMEDABAD
- SUREKHA RAMESHCHANDRA DOSHI
- HIRAL RAMESH DOSHI AT: C-258, ADESHWAR NAGAR SOCIETY, NARODA, AHMEDABAD.

84) KANIYALAL AMARATLAL PATEL

49) HANSA K. PATEL AT:236, KENDRIYA KARMACHARI NAGAR, SECTOR-3, RANNA PARK, GHATLODIYA, AHMEDABAD

50) KANIYALAL A PATEL

51) HANSA K. PATEL AT: 236, KENDRIYA KARMACHARI NAGAR, SECTOR-3, RANNA PARK, GHATLODIYA, AHMEDABAD

52) VASANTLAL GANDHI GANDHI INVESTMENT, 12/B/5, SINDHI COLONY, SION WEST, MUMBAI.

54) NARAYAN MULCHANDHAI MODY 6/32, RUPAL PARK, ANKUR BUS STOP, NARANPURA, AHMEDABAD.

55) RAKESHCHANDRA PATEL 11-TAPASVI SOCIETY, CADILA ROAD, GHODASAR, AHMEDABAD.

56) ALVINBHAI SHANKARLAL PATEL 8/2, GARJAR FLAT, NEW VADAJ ROAD, BHIMJIPIURA, AHMEDABAD.

57) HARSHA SHAH C/O VILAY MEHTA, B/6, BHUMIKA APARTMENT, DHUMKETU ROAD, PALDI, AHMEDABAD.

58) SHARAD K. SHAH

59) KANTILAL B. SHAH AT:81, GHEE KANTA ROAD, POST OFFICE, PURNIMA CLUB, H.NO.208, AHMEDABAD.

62) DAXSHINEN DILIPKUMAR PUROHIT AT AND PO KAMBOI, TA.CHANASMA, DIST MEHSANA

63) NAVINKUMAR PRAHLAD PUROHIT AT AND PO KAMBOI, TA.CHANASMA, DIST MEHSANA

64) DILIP PRAHLAD PUROHIT AT AND PO KAMBOI, TA.CHANASMA, DIST MEHSANA

65) ABHA CHANGOWALA C/O GOPKISHAN, CHANGOWALA, 8, LYONS RANGE, KOLKATTA.

66) CHAMPABEN KIRIT PATEL

67) KIRITBHAI AMBALAL PATEL AT:PO CHIKHODRA, TA-ANAND, DIST-KHEDA.

68) ARVINDBHAI V. PATEL AT AND PO MOTIKHADOL, TA-NADIAD, DIST KHEDA.

69) HIRANABHA M. MORI VARMOR V. VIRAMGAM, DIST-AHMEDABAD.

70) ATUL JASVANTLAL MODI

71) MINAKSHI ATUL MODI C/O VIDYARTHII BOOK DEPOT., AT BELOW GANDHI ROAD, AHMEDABAD.

72) ANANTBHAI PATEL

73) SAURIN PATEL AT:NEAR KARAMYOG FLATS, SARDAR PATEL NAGAR, ELLISHBRIDGE, AHMEDABAD-380006

74) V. SURYANARAYANA 2012, R.T.VJAYNAGAR COLONY, HYDERABAD 500457

75) NALINI VASANT GANDHI 12/B/5, SINDHI COLONY, SION-W MUMBAI-400022

76) VASANT GANDHI 12/B/5, SINDHI COLONY, SION-W MUMBAI-400022

77) NILESH KALIDAS SHAH

78) GUDDI R. SHAH AT:C/O. PARIMAL JEWELLRS, SHERLI WALA NI POLE, KHAMBHAT-32820

79) YOGENDRA BHANUPRASAD C/O. JAGDISH SHARDA NEW TIMBER MARKET, FAFADHI, RAIPUR-492001

80) ASHADEVI M. GOLECHA

81) MANOHARCHAND KANAKMAL GOLECHA AT:1452, PAGAD BANDH GATE, NASIK CITY-422001

82) ARUN BAHUNPRASAD RAVAL

83) NAVANA ARUN RAVAL AT: 3/15, KALKALKUNJ FLAT, OPP. GANNTH SCHOOL, RANIP, AHMEDABAD.

84) ARCHNA SHARMA

85) SHARDA SHARMA ATAT: 49/5, GRASIM STAFF COLONY, POST BIRLAGRAM, NAGDA, M. P. 456329

86) ARUN BAHUNPRASAD RAVAL

87) NAVANA ARUN RAVAL AT: 3/15, KALKALKUNJ FLAT, OPP. GANNTH SCHOOL, RANIP, AHMEDABAD.

88) SHANTABEN KANTILAL SHETH C/O. MAHINDRA K. SHETH D/131, SHIVNAGAR FLAT, BEHIND MANGALMURTI SOCIETY, JIVRAJPRAK, AHMEDABAD-380051

89) RANCHOOD R. PATEL AT:VILLAGE BADARPUR, TALUKA-KAPADVANJ, DIST. KHEDA-387630

90) USHA R. PATEL

91) DHARMISTHA S. PARIKH 3. RUSHICASH APARTMENT, OPP. ADC BANK, NARANPURA CHAR RASTA, AHMEDABAD-380013

Suit Valued Rs. 9,13,000/

Whereas You the Defendant No. 1 To 8, 10 To 20, And 23 To 25, 27 To 31, 33 To 52, 54 To 59, 62 To 91 Are Hereby Informed You That The Summons Issued Against You By This Court Through Bailiff And Through Various Mode Of Service, It Has Returned Unserved Subsequently, And As Your Current Whereabouts Are Unknown, Hence In The Consequence Plaintiff Advocate Has Given Application Vide Exh.71 & 74 And Court Ordered On It, Therefore This Summons Is Published.

The Plaintiff Therefor Prays As Under:

(a) Declare That Plaintiff Is Bonafide, Rightful And Genuine Purchaser/holder of Share Certificates As Mentioned In Schedule Annexed Herewith, Further Defendant No. 92 And 93 May Please Be Directed To Transfer The Aforesaid Shares In The Name Of Plaintiff From The Name Of Defendant No. 1 To 91.

(b) The Defendant No. 92 To 93 May Be Restrained Permanently From Transferring, The Suit Shares, Bonus Shares And The Accrued Dividend And Other Legitimate Benefits Together With The Equity Shares As Described In The Schedule.

Therefore, You the Defendant Defendant No. 1 To 8, 10 To 20, And 23 To 25, 27 To 31, 33 To 52, 54 To 59, 62 To 91 Are Hereby Summoned To Appear In This Court In Person Or By A Pleador Duly Instructed, And Able To Answer All Material Question-Relating To The Suit, Or Who Shall Be Accompanied By Some Person Able To Answer All Such Question On The Day Of 03/08/2022 At 11:00 O' Clock In The Noon To Answer The Claim, And As The Day Fixed For Your Appearance Is Appointed For The Final Disposal Of The Suit, You Must Be Prepared To Produce On That Day All The Witnesses Upon Whose Evidence And All The Documents Upon Which You Intend To Rely In Support Of Your Defense.

Take Notice That, In Default Of Your Appearance On The Day Before Mentioned The Suit Will Be Heard And Determined In Your Absence.

Given under my hand and seal of this Court On this 17th day August of 2022

(A.N.Chavda) Prepare By Assistant
K.R.Parikh Compare By Bench clerk Grade-I
(A.P.Joshi) Registrar City Civil & Sessions Court, Bhadra, Ahmedabad.